

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-9

IB-1683(ND)/2018

In

New I.A 3486 & 3499/2020

IN THE MATTER OF:

M/s. Crayon Software Experts India Pvt. Ltd.

Vs.

M/s. Vas Data Services Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 09.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Varun K. Chopra, Mr. Gurtejpal Singh, Advocates

For the Respondent/CD :

For the Liquidator :

ORDER

IB-3499 & 3486 of 2020:-

The Resolution Professional along with counsel is present. The 10 and 11 Progress Reports are taken on record subject to just exceptions.

The IA stands **closed**.

-sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

MAMTA